

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/ /2016

PETITION NUMBER : CP/3/2016

NAME OF THE PETITIONER(S) : Sharath Ramaraj and 2 Others

NAME OF THE RESPONDENT(S) : M/S ikonzer Solutions Private Limited & 7 others

SECTION : 397/398

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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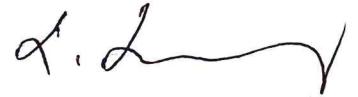
M/s G. SIVASHANKARAN &
A. Akila

Counsel for Petitioner



K. RAMASWAMY

Counsel for Respondent



ORDER

Counsel representing both the parties are present. Counsel for petitioner filed a reply to the sur rejoinder. Both the counsels reported that the pleadings are complete. The matter is posted for final arguments. Put up on **21.04.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)